Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor - Whiskers Infracare Private Limited $\label{eq:limited} % \begin{center} \begin{$

Date of Commecement of Liquidation - 15.10.2024

List of Stake holder as on 26.12.2024

List of Operational Creditors creditors Government Dues

Sr. No	Name of the creditors			2.50 of operational occurrence oc						Amount of contingent Claim	Amount of any Mutual Dues,	Amount of calims rejected	Amount of claim under	Remark if any
											that may be		verification	
		Details of cla	aim received		Details of claim admitted						setoff			
		Details of claim received				Details of cir	ann duniteed							
							Wheteher							
						Amount Covered	Security interest		% Share in total					
		Details of		Amount of claim		by Security	relinquished		Amount claim					
		receipt	Amont claimed	Admitted	Nature of cliam	Interest	(yes/No)	security inerest	admitted					
	Employees		22 (4 222 22	22 54 000 00										
1	State Insurance	11.12.2023	32,64,089.00		Linnaaaurad		l _{NIA}	NA	6.22					NIL
1	Corporation, CGST &	11.12.2023			Unnsecured	NA	NA	INA	0.22		0	0	0	INIL
	Central Excise		2,06,362.00	2,06,362.00										
2		11.12.2023	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Unnsecured	NA	NA	NA	0.39	0	0	0	0	NIL
	CT & GST													
	Circle,	44 40 0000	32,634.00											
3	Bhubaneswar- Employees	11.12.2023			unnsecured	0	0	0	0.06	0	0	0	0	NIL
	State Insurance													
	Corporation,		1,43,28,262.00	1,43,28,262.00										
	Sub Regional													
	,	11.12.2023			Unnsecured	0	0	0	27.31	. 0	0	0	0	NIL
	GST Benz Circle		12.07.622.00	12.07.622.00										
5		11.12.2023	13,87,632.00		Unnsecured	0	0	0	2.66	0	<u> </u>		0	NIL
	Total		19218979.00	19218979										